

Name of the corporate debtor: Goyal Energy and Steel Private Limited; Date of commencement of CIRP: 18.10.2024

List of creditors as on: 18.03.2025

List of operational creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	Chhattisgarh State Power Distribution Company Limited	29.10.2024	34,50,71,329	34,50,11,865	Electricity dues	-	-	No	0.00%	-	-	59,464	-
2	ESIC, Raipur	13.11.2024	18,08,682	18,08,682	Statutory dues	-	-	No	0.00%	-	-	-	-
3	Deputy commissioner of Income tax-1, Raipur	20.11.2024	11,27,31,072	11,27,31,072	Statutory dues	-	-	No	0.00%	-	-	-	-
4	Assistant Commissioner, State Tax, Raipur	21.11.2024	27,42,00,103	27,42,00,103	Statutory dues	-	-	No	0.00%	-	-	-	-
5	Regional Provident fund Commissioner, EPFO, Raipur	03.03.2025	2,56,04,338	-	Statutory dues	-	-	No	0.00%	-	-	-	Kindly refer note 1
Total			75,94,15,524	73,37,51,722								59,464	0

Note:

¹ The RP received a claim of INR 2,56,04,338 from the EPFO department on 03.03.2025, which was submitted after the due date for claim submissions. As per Regulation 13(1B) of the CIRP Regulations, the RP is required to verify all claims received beyond the deadline and categorise them as acceptable or non-acceptable for collation. The same is currently under verification, pending receipt of additional information/clarifications from the department.